

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

CP-160/252/ND/2018

In the matter of :
Kailash ECO Ventures (P) Ltd.

....PETITIONER

SECTION :
Under Section 252

Order delivered on 20.2.2018

Coram :
R. VARADHARAJAN,
Hon'ble Member (Judicial)

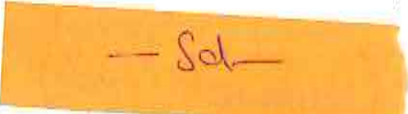
For the Petitioner /applicant :-

For the Respondent/Corporate Debtor : : -

For the Intervener :

ORDER

None appears for the petitioner. For the appearance of the petitioner,
post the matter on 13.3.2018.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit